

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH.JABLRUR

Original Application No. 811 of 1998

Jabalpur, this the 30<sup>th</sup> day of June 2003.

Hon'ble Mr. D.C. Verma, Vice Chairman (Judicial)

Hon'ble Mr. Anand Kumar Bhatt, Administrative Member

S.K. Kurmi FIM, aged about 47 years,  
Central Circle Office, Survey of India,  
314, Napier Town, Jabalpur (M.P.)

APPLICANT

(By Advocate - Shri Mukhtar Ahmad)

VERSUS

1. Union of India through Secretary,  
Department of Science and Technology,  
New Delhi.
2. Surveyor General of India  
Hathiburkala Estate, Survey of India  
Dehra Dun (U.P.)
3. The Director Central Circle,  
Survey of India, 314, Napier Town  
Jabalpur (M.P.)

RESPONDENTS

(By Advocate - Shri B. da.Silva)

ORDER (CRAL)

By Anand Kumar Bhatt, Administrative Member -

The relief claimed in the OA is that the applicant should be given promotion to the post of Fitter Mechanic from the post of Motor Mechanic w.e.f. 1989.

2. The records shows that due to some mistakes in his service record, his qualification were not mentioned correctly and therefore, he was over-looked for promotion to the post of Fitter Mechanic and his junior was promoted. The applicant made a representation and the mistake was rectified by the department and he was given notional promotion to the Grade of Fitter Mechanic w.e.f. 11.8.95. The applicant was transferred to Bhuneshwar. Later on representation, his transfer order was cancelled. However, as regards the present

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grievance, there is no proof of any representation made to the department and it is only in the present OA before the Tribunal that he has raised this question. In the OA, there is not mention of any past representation made to the department. His date of birth is 13.7.1941 as per Annexure A-2 and he may have retired by now. The relief sought in the OA seems far fetched which cannot be considered at this stage. As also pointed out by the learned counsel for the respondents, none of his juniors has been impleaded. The OA is accordingly dismissed.

No costs.

*Anand Kumar Bhatt*

(Anand Kumar Bhatt)  
Administrative Tribunal

*D.C. Verma*

(D.C. Verma)  
Vice Chairman (J)

NK

प्राप्तिकर्ता सं. औ/वा..... जलालपुर, दि.....  
परिवर्तिति दाता/देवता -

- (1) शहीद, दाता/देवता - रुद्रोदेश, जलालपुर
- (2) अवृत्ति दाता/देवता - ने अंतर्गत
- (3) अवृत्ति दाता/देवता - के अंतर्गत
- (4) व्यवसाय, दाता/देवता - जलालपुर न्यायालय

सूचना एवं आवश्यक कागजाही हेतु

*M. Ahmed, A.O  
B dasilva, A.O*

*M2  
7-7-03*

*उप दिविस्त्रार*

*103/2003  
7/7/03*